GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.4908 TO BE ANSWERED ON 25.03.2021

CAPTIVE COAL MINES ALLOCATED TO NTPC

4908. SHRI RAVNEET SINGH BITTU:

Will the Minister of POWER be pleased to state:

- (a) the total number of captive coal mines allocated to National Thermal Power Corporation Ltd. (NTPC);
- (b) the total number out of these allocated mines which have been operationalised by NTPC along with the total amount spent by NTPC on the development of infrastructure for these captive coal mines;
- (c) the reasons for non-operationalisation of some of these captive coal mines by NTPC;
- (d) whether NTPC proposes to surrender some captive coal mines due to its inability to run them and if so, the details thereof and the reasons therefor:
- (e) whether NTPC has formed a subsidiary, NTPC Mining Limited to carry out the business of coal mining etc.; and
- (f) the reasons for the efficacy of formation of NTPC Mining Limited and the diversification of NTPC into coal mining related businesses in addition to the core work area of NTPC of power generation?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a): NTPC has been allocated a total of ten coal blocks by Government of India, out of which one coal block (Banhardih) has been allocated to M/s. Patratu Vidyut Utapadan Nigam Ltd. (PVUNL), a Joint Venture (JV) company incorporated between NTPC & Government of Jharkhand.

- (b): Three coal mines have been operationalized by NTPC, and about Rs. 6400 Crore has been spent for Land Acquisition, Rehabilitation and Resettlement (R&R) and Infrastructure etc. for development of these three mines.
- (c): Other mines are at different stages of development and shall be operationalized progressively after obtaining all requisite statutory clearances, acquisition of land, and appointment of Mine developer cum operator.
- (d): NTPC has proposed to surrender three coal blocks due to reasons given below:
- Mandakini-B Coal Block: Unreasonable demands for land compensation, employment, etc. and land owners are not allowing any work in development of the block.
- Banai & Bhalumuda Coal Blocks: Difficult geo-mining conditions, high stripping ratio, less percentage of coal extraction, non-availability of noncoal bearing land in the vicinity for over burden dumping.
- (e): Yes, Sir. NTPC has formed NTPC Mining Limited (NML), a wholly owned subsidiary of NTPC to carry out its business of coal mining.
- (f): The reason for formation of NTPC Mining Limited (NML) is to have focused management for faster development of the coal blocks and their operationalization. The reason for diversifying into coal mining business is to have fuel security in terms of quality & quantity for power plants of NTPC.
